

[English]

14.49 hrs.

SHRI MULLAPALLY RAMACHAN-
DRAN: I want to know why Naga rebels...
(Interruptions)

MR. DEPUTY-SPEAKER: No.

(Interruptions)*

MR. DEPUTY-SPEAKER: This is not going on record. This is not correct. I have already given you the time to speak. You had the opportunity to present your views. This constant dialogue cannot go on because other business cannot be taken up.

Prof. Ram Ganesh Kapse.

14.48 hrs.

BUSINESS ADVISORY COMMITTEE

Fifteenth Report

[English]

PROF. RAMGANESH KAPSE (Thane):
I beg to move:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on 21st August, 1990."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on 21st August, 1990."

The motion was adopted.

MR. DEPUTY SPEAKER: Now, item No. 11, Matters under rule 377. Shri Manoranjan Bhakta.

MATTERS UNDER RULE 377

- (i) **Need to look into the grievances of workers of Base Repairing Organisation in Andaman and Nicobar Islands**

[English]

SHRI MANORANJAN BHAKATA (Andaman & Nicobar Islands): Mr. Deputy-Speaker, Sir, the civilian employees working with Base Repairing Organisation (BRO) under Indian Navy in Andaman-Nicobar Islands are denied their trade union rights by the Naval Authorities. Time and again this matter has been brought to the notice of the authorities without any fruitful result. The civilian employees of BRO do not have any scope for redressal of their grievances.

The prominent workers' representatives who try to raise workers' voice are harassed physically and tortured. I would like to draw the attention of the Prime Minister who is also Defence Minister to take immediate action to ameliorate the sufferings of the civilian employees of BRO in Andaman and Nicobar Islands and stop victimisation.

- (ii) **Need to construct a wall in the coastal regions of Kodungalloor, Kerala, to save the fishermen from floods**

PROF. SAVITRI LAKSHMANAN (Mukundapuram): Sir, Kodungalloor falls in coastal area of Kerala where Koolimuttam, Mathilakam and Perinjanam regions are fully occupied by the fishermen and their families. I have personally seen the pathetic conditions of these fishermen and their families.

Every year during the monsoon season, these areas are badly affected. An amount of Rs. 2 lakh is spent almost every year for the temporary relief/flood protection to the locals is not of any use, as in the next monsoon the rough sea would take its own route to de-